

Eastern Centre (which is likely to start functioning shortly) at Calcutta, and the Lakshmibai National College of Physical Education, Gwalior;

(ii) Twenty four Regional Sports Coaching Centres, established in collaboration with State Governments/ State Sports Councils for providing coaching facilities to youth in various sports disciplines;

During the financial years 1980-81 and 1981-82 the following grants were sanctioned for the two Institutes for *in-er-alia* running the two training Centres:-

1980-81	Rs. 160.73 Lakhs
1981-82	Rs. 222.17 Lakhs

(upto 22-3-1982)

(b) The candidates seeking admission to the various training courses at the two Institutes are selected on an all India basis on the results of a selection test and interview.

The candidates admitted to the two Institutes receive the following facilities for the duration of their training course:—

Netaji Subhas National Institute of Sports Patiala.

(i) Free Tuition and Lodging for the Regular/Condensed and Master's course.

(ii) Subsidised Boarding at Rs. 115/- per month.

(iii) Free Board and Lodging for the Ex-internationals of approved categories.

(iv) Ten scholarships of Rs. 100/ per month to deserving Schedule Caste/Scheduled Tribe candidates to meet expenditure on food, kit etc.

(v) Fellowships of Rs. 300/- per month for deserving candidates admitted to the Master's Course.

(vi) Scholarships offered by some of the State Governments to their sponsored candidates

(vii) Scholarships of Rs. 150 per month for the Women trainee coaches

2. LAKSHMIBAI NATIONAL COLLEGE of PHYSICAL EDUCATION GWALIOR.

(i) Free Lodging.

(ii) Subsidised Boarding at Rs. 100/ per month.

(iii) Scholarships at Rs. 1000/- per annum for Bachelor of Physical Education and Rs. 575/- per Semester for Master of Physical Education students to cover board and other expenses for these who have represented their State/University in the National Competitions in games and sports and have secured I, II or III position in a National or Inter-University Competition.

(iv) Tuition Freeships (Rs. 300/-; per annum per head) for Bachelor of Physical Education students on merit basis;

(v) Scholarship offered by certain State Governments to deserving candidates belonging to their States for the Bachelor of Physical Education course.

Suits filed by Western Railway Operating and Commercial Departments in Courts

5288. SHRI RAMESHWAR NEEKHRA: Will the Minister of RAILWAYS be pleased to state:

(a) the number of suits filed by Employees of Operating and Commercial Departments of Western Railway for the last three years in the High Court, Lower Courts and Labour Courts in Bombay and Ahmedabad;

(b) whether due to wrong policies, employees were compelled to file suits; .. jj

(c) amount spent by the Railway to contest these suits;

(d) how many suits were decreed against administration and whether responsibility was fixed against staff for wasting national revenue; and

(e) number of suits pending in Courts in Bombay and Ahmedabad and present position thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) (c), (d) and (e). The information is being collected and will be placed on the Table of the House.

(b) It is not correct that any employees had to file suits on account of wrong policies of the Government.

Promotion policy of Commercial Inspectors etc.

5289. SHRI RAMESHWAR NEEKHRA: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any uniform promotion policy for Claims Tracers, Assistant Commercial Inspectors and Commercial Inspectors employed in all Zonal Railways; if not reasons thereof;

(b) whether it is a fact that the Western Railway is not implementing the general directives issued by the Railway Board for formation of a separate cadre for Claims Inspector; and

(c) if so, reasons thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Avenues of promotion for non-gazetted staff on the Indian Railways are decided by the Railways themselves generally in consultation with the Organised Labour according to local conditions. It is therefore not considered necessary to lay down any uniform avenue

or promotion applicable to all zonal Railways.

(b) No.

(c) Does not arise.

Number of Claims Tracers

5290. SHRI RAMESHWAR NEEKHRA: Will the Minister of RAILWAYS be pleased to state:

(a) total number of Claims Tracer/ Assistant Commercial Inspectors and Commercial Inspectors on Indian Railways-Grade-wise;

(b) whether it is a fact that Claims Tracer is part of Claims Branch;

(c) if so, why their strength is not taken into account at the time of upgradation in Commercial Inspector cadre; and

(d) reasons thereof;

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) to (d). The information is being collected and will be laid on the table of the Sabha.

Railway catering rates

5291. SHRI RAMESHWAR NEEKHRA: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the catering rates were revised and increased in Railways during last three years; and

(b) if so, the reasons for not increasing travelling allowance of employees?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Yes.